

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5934
ANSWERED ON:11.05.2012
NON ISSUE OF CHALLAN BY BANKS
Gawali Patil Smt. Bhavana Pundlikrao

Will the Minister of FINANCE be pleased to state:

- (a) the methodology followed for maintenance of documents for availing the relief in rate of exchange Batta Prabhar.;
- (b) whether the cases of non-issuance of separate `Bata1 Challans / Bills / Beejak by the Banks to the customers have been reported/come to the notice of the Government during the last three years; and
- (c) if so, the details thereof, year-wise alongwith the action taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): All banks follow well documented exchange rate policy within the framework prescribed by the regulatory agencies. Reserve Bank of India has not reported any such instance of non-issuance of separate Bata Challan / Bills / Beejak by the banks.